

record and performance of the producer, director, cast etc., are examined from the professional angle by the Assistant Technical Adviser as well as by a four-member Script Committee drawn from people with film background and experience which records its views on the merits of the application, the amount of loan, etc. Finally, all applications are placed before the Board of Directors for their decision.

After the Board has sanctioned the loan, necessary formalities such as filing of loan agreement, security, where necessary for the loan etc., are completed. Before the release of each instalment of the loan, the producer is normally required to furnish for the Corporation's prior approval, a detailed set-wise breakdown of expenditure of the shooting programme or recording work on which the instalment of loan is to be spent. Proper accounts duly certified by a Chartered Accountant, showing utilisation of each preceding instalment as also the rushes of the film shooting are generally required to be shown before the next instalment is released.

(b) Repayment of loan commences either on the date of expiry of two years from the date of payment of the first instalment of the loan or on the date of expiry of 30 days from the date of release of the film (in or outside India), whichever is earlier. But the Board may in special cases and for adequate reasons extend this period by a maximum period of six months, provided always that the maximum period of repayment of the entire loan shall not exceed a period of three years from the date of the payment of the first instalment.

FOOD PRODUCTION AND IMPORTS

*630. SHRI G. R. PATIL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the estimates of production of foodgrains during 1968-69;

(b) the targets fixed for procurement of foodgrains for 1968-69; state-wise; and

(c) the quantity of foodgrains expected to be imported during the remaining period of 1968-69 and the names of the countries from where it is proposed to be imported?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHAB SHINDE): (a) Firm estimates of production of foodgrains during 1968-69 would become available only after the close of the current agricultural year 1968-69 i.e., some time in July-August, 1969.

(b) A statement is laid on the Table of the Sabha.

(c) During the remaining period of the financial year 1968-69, about 2.24 lakh tonnes of foodgrains are expected to be imported from U.S.A. Canada, Burma, Thailand and Australia.

STATEMENT

State-wise targets fixed for procurement of foodgrains during the crop/marketing season 1968-69

| State | (In '000 tonnes) | |
|-----------------|---|--|
| | Kharif cereals (November, '68 to Oct. '69) | Rabi cereals (April, '68 to March, '69) |
| Andhra Pradesh | 600 | .. |
| Assam | 125 | .. |
| Bihar | 100 | 25 |
| Gujarat | 25 | 25 |
| Haryana | 170 | 100 |
| Jammu & Kashmir | 85 | .. |
| Kerala | 80 | .. |
| Madhya Pradesh | 350 | 225 |
| Maharashtra | 550 | 25 |
| Mysore | 50 | .. |
| Orissa | 250 | .. |
| Punjab | 380 | 1200 |
| Rajasthan | 25 | 75 |
| Tamil Nadu | 850 | .. |
| Uttar Pradesh | 175 | 400 |
| West Bengal | 450 | .. |
| TOTAL | 4265 | 2075 |